

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s SOMANIL CHEMICALS LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SOMANIL CHEMICALS LIMITED
2.	Date of incorporation of corporate debtor	18/08/1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kanpur
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24119UP1999PLC024690
5.	Address of the registered office and principal office (if any) of corporate debtor	H-21, 23 BEGRAJPUR INDUSTRIAL AREA MUZAFFAR NAGAR UP 251003 IN
6.	Insolvency commencement date in respect of corporate debtor	20.02.2020
7.	Estimated date of closure of insolvency resolution process	18.08.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	RAJIV BHATNAGAR IBBI/PA-001/IP-P00075/2017-18/10160
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Rajiv Bhatnagar & Co. Chartered Accountants, C-51, 1st Floor, Corporation Bank Building, Avas Vikas, Nainital Road, Rudrapur, Udham Singh Nagar, Uttarakhand, 263153 Email: carajivbhatnagar@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	SAME AS IN SR. NO. 9 ABOVE
11.	Last date for submission of claims	06.03.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal, Allahabad Bench has ordered the commencement of a corporate insolvency resolution process of the M/s **SOMANIL CHEMICALS LIMITED** on 20.02.2020.



RAJIV BHATNAGAR
INSOLVENCY PROFESSIONAL
IBBI/PA-001/IP-P00075/2017-18/10160
C-51, First Floor, Corporation Bank Building
Avas Vikas, Nainital Road, Rudrapur-263153
Mb. 9917443442, Email : carajivbhatnagar@gmail.com

The creditors of M/s SOMANIL CHEMICALS LIMITED are hereby called upon to submit their claims with proof on or before 06.03.2020 to the interim resolution professional at the address mentioned against entry No. 10.

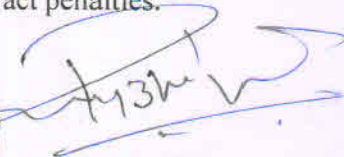
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 20.02.2020

Place : Rudrapur




RAJIV BHATNAGAR

Interim Resolution Professional

IBBI/PA-001/IP-P00075/2017-18/10160

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